

F. No. J-11017/59/2024-Judicial (2)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi  
Dated the 26<sup>th</sup> September, 2024

**ORDER**

The President is pleased to upgrade the panel of Shri Mohit Balwada, Advocate from Central Government Counsel to Senior Panel Counsel, as shown below, for conducting Central Government litigation before the High Court of Rajasthan, Jaipur Bench, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

**(Up-gradation)**

**High Court of Rajasthan, Jaipur Bench**

**Senior Panel Counsel**

Name of Advocate	Contact details	Enrl. No.
Shri Mohit Balwada	L-4, Krishbna Marg, C-Scheme, Jaipur-302005, Rajasthan. Mob: 9414060007 Email: balwadamohit@gmail.com	R/107/2016

2. Consequent upon above up-gradation, the name of Shri Mohit Balwada, Advocate occurring at serial number 2 in the table in this Department's Order No. J-11017/8/2021-Judicial dated 29.12.2021, stands omitted.

3. The engagement and professional fee of aforesaid advocate will be governed by the terms & conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 to be read with OM No. 26(1)/2014-Judl. dated 01.10.2015 and instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.



(M. C. Prusty)

Senior Government Advocate

**Copy through email to:**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary / All Additional Secretaries and Joint Secretaries and Legal Advisers in the main secretariat of DoLA.
3. The Addl. SGI, High Court of Rajasthan.
4. The Dy. SGIs, High Court of Rajasthan at Jodhpur and at Jaipur.
5. The Registrar, High Court of Rajasthan, Jaipur Bench.
6. Shri Mohit Balwada, Sr. Panel Counsel as above.
7. To upload on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of advocates for Union of India'.
8. Hindi Section for providing Hindi version of this order.
9. Office / spare copies.



(Kumar Gaurva)

Section Officer (Judicial)

Tel. 011-23384945

Email: judicial-dla@nic.in

F. No. J-11017/8/2021-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 29 December, 2021

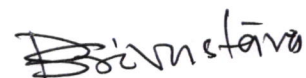
**ORDER**

The President is pleased to engage following two Advocates for conducting Central Government litigation (except cases of Railways & Taxation) before the High Court of Rajasthan (PB) at Jodhpur and its Bench at Jaipur, as shown in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:

Sl. No.	Name of Advocates (S/Shri)	Contact Details	Enrl. No.
<b>High Court of Rajasthan (PB) at Jodhpur Senior Panel Counsel</b>			
1.	Muktesh Maheshwari	B-12, Kamla Nehru Nagar, 1 <sup>st</sup> Ext. Jodhpur, Rajasthan-342003 Mob: 9828033617 Tel: 0291-2753617 Email: mukteshmaheshwari@gmail.com	R/1743/2008
<b>High Court of Rajasthan, Jaipur Bench Central Government Counsel</b>			
2.	Mohit Balwada	35(211), Block-A, Lawyer's Chamber, Rajasthan High Court, Jaipur-302005 Mob: 9414060007 Tel: 0141-2374110 Email: balwadamohit@yahoo.com	R/107/2016

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.


3. Hindi version of this order will follow.



(R.K. Srivastava)  
Joint Secretary & Legal Adviser

**Copy for information to:-**

1. PS to MLJ/PS to MoSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan.
3. Shri Mukesh Rajpurohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. Shri B. S. Chhaba, Asst. Solicitor General of India, Rajasthan High Court at Jaipur.
5. The Registrar, Rajasthan High Court at Jodhpur and at Jaipur.
6. Both the counsel as mentioned above.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. One copy of this orders is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Advocates'.
9. Office/Spare copies.

  
(D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in